(b) out of the proposals thus received how many were accepted and the action being taken to dispose of the pending proposals;

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(c) whether the Directotate, Doordarshan inform the proposer the precise reason of rejection of any proposal, if not, the reasons therefor:

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM): (a) State-wise details of proposals are not maintained.

- (b) Does not arise.
- (c) As a matter of policy, reasons of rejection of proposals at the concept stage are not intimated to the producers.

### Electronic Cross Bar Exchanges in Assam

2525. DR. ARUN KUMAR SARMA: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the number of Electro-Mechanical and cross bar Exchanges functioning in Assam at present;
- (b) whether these exchanges have completed their life of 15 years;
- (c) whether there is any proposal under consideration of the Government to replace them with electronic exchanges; and
  - (d) if so, the details thereof?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA): (a) At present five electronic-mechanical exchanges are functioning in Assam.

- (b) No, Sir.
- (b) Yes, Sir.
- (d) All the electromechanical exchanges are proposed to be replaced by electronic exchanges during 1996-97 as details below.

1.	Guwahati	-	4800	Lines
2.	Rangia	-	200	Lines
3.	Duliajan	-	300	Lines
4.	Di <b>g</b> boi	-	300	Lines
5.	Namrup	•	200	Lines

## Labours in Tea Garden in Assam

2526. DR. PRABIN CHANDRA SARMA: Will the Minister of LABOUR be pleased to state:

- (a) whether the Government propose to expand the social security schemes in a big way for the tea garden labourers in Assam; and
  - (b) if so, the details thereof?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM): (a) and (b). The Tea Plantation labour is already covered under the Workmen's Compensation

Act, the Maternity Benefits Act, and the Payment of Gratuity Act. For PF and other benefits they are covered under the Assam Tea Plantation Provident Fund Act. The medical care and certain other facilities are provided under the Plantation Labour Act. There is no concrete proposal to make any further expansion of the existing social security schemes exclusively for the tea garden labourers.

#### Policy on Aviation

- 2527. SHRI SANAT KUMAR MANDAL: Will the Minister of CIVIL AVIATION be pleased to state:
- (a) whether the Government is in the midst of formulating a comprehensive policy on aviation inorder to remove certain ambiguities in the existing one as well as give a boost to the booming industry;
  - (b) if so, the main features thereof; and
- (c) the time by which the announcement is likely to be made in this regard?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM): (a) to (c). Aviation policy is evolved/amended on a continuing basis, keeping in view the experience gained and requirements of trade, commerce/travel & tourism.

#### Inclusion of Certain Communities in STs List

2528. SHRI R.B. RAI : Will the Minister of WELFARE be pleased to state :

- (a) whether it is a fact that Tamang, Limbu and Rai/ Kirat castes from amongst the Nepali/Gorkha community are demanding for their inclusion in Scheduled Tribes List:
- (b) if so, whether the Government are considering their cases positively; and
  - (c) if not, the reasons therefor?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA): (a) and (b). Representations have been received for the inclusion of the Tamang, Limbu and Kirati Khambu (Rai) communities in the lists of Scheduled Tribes, and are under consideration of the Government

(c) Does not arise.

[Translation]

# Investment by I.T.D.C. in Delhi based establishments

2529. SHRI JAI PRAKASH AGARWAL: Will the Minister of TOURISM be pleased to state:

(a) the total amount invested by the India Tourism Development Corporation in its Delhi based